

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**STARRED QUESTION NO. \*478**  
ANSWERED ON 06.04.2017

**WATER MANAGEMENT INDEX**

\*478.       SHRIMATI SANTOSH AHLAWAT  
            ADV. M. UDHAYAKUMAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether her Ministry along with NITI Aayog is likely to start a process to sensitise States towards preparing a Water Management Index (WMI) and if so, the details thereof;
- (b) whether the State's performance is to be judged on the basis of 28 key indicators and if so, the details thereof;
- (c) the time by which the said Index is likely to be made effective; and
- (d) the other steps taken/being taken by the Government to improve the performance in efficient management of water resources in the country?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTs (a) TO (d) OF STARRED QUESTION NO. \*478 ANSWERED ON 06.04.2017 IN LOK SABHA REGARDING “WATER MANAGEMENT INDEX” ASKED BY SHRIMATI SANTOSH AHLAWAT AND ADV. M. UDHAYAKUMAR:**

(a) to (c) NITI Aayog has developed a Composite Water Management Index as a useful tool to assess and further improve the performance in efficient management of water resources. The index would provide useful information for the States and also for the concerned Central Ministries/Departments enabling them to formulate and implement suitable strategies for better management of water resources. The Index has 28 key Performance Indicators (KPIs) covering irrigation status, drinking water and other water-related sectors (**Annexure**). It is targeted to prepare the index for States/Union Territories from the current financial year (2017-18).

(d) The culturable Command Area (CCA) of about 72 Lakh hectares has been targeted for implementation of Command Area Development and Water Management (CADWM) works, including micro-irrigation, in 99 prioritised AIBP projects. CADWM works are being implemented on a mission mode from 2016-17 to December, 2019 through NABARD borrowing under Long Term Irrigation Fund.

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(Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No.\*478 for reply on 06.04.2017 regarding “Water Management Index”)

### Key Performance Indicators

Sr. No.	Key Performance Indicator (KPI)
1	2
	<b>A. Source Augmentation (Restoration of Water Bodies)</b>
1 (a)	Number of water bodies restored during the Financial Year 2015-16 as compared to total number of water bodies identified for restoration.
1 (b)	Number of water bodies restored during the Financial Year 2016-17 as compared to total number of water bodies identified for restoration.
	<b>B. Source Augmentation (Groundwater)</b>
2 (a)	Percentage of over-exploited and critical blocks to total blocks as on 31.03.2016
2 (b)	Percentage of over-exploited and critical blocks to total blocks as on 31.03.2017
3 (a)	Percentage of areas of major groundwater re-charging identified and mapped for the State as on 31.3.2016?
3 (b)	Percentage of areas of major groundwater re-charging identified and mapped for the State as on 31.3.2017
4 (a)	Percentage of mapped area covered with infrastructure for re-charging groundwater to the total mapped area as on 31.03.2016.
4 (b)	Percentage of mapped area covered with infrastructure for re-charging groundwater to the total mapped area as on 31.03.2017
5	Has the State notified any Act or a regulatory framework for regulation of Groundwater use/ management?
	<b>C. Major and Medium Irrigation - Supply Side Management</b>
6 (a)	% of Irrigation Potential Utilized (IPU) to Irrigation Potential Created (IPC) as on 31.03.2016
6 (b)	% of Irrigation Potential Utilized (IPU) to Irrigation Potential Created (IPC) as on 31.03.2017
7 (a)	Total number of major and medium irrigation projects in the State
7 (b)	Number of projects assessed and identified for the IPC-IPU gap in the State?
8	Expenditure incurred on works (excluding establishment expenditure) for maintenance of irrigation assets per hectare of command area during the Financial Year 2016-17?
9 (a)	Total length of canal and distribution network in the state vis-à-vis the length of the canal and distribution network lined as on 31.03.2016
9 (b)	Total length of canal and distribution network in the state vis-à-vis the length of the canal and distribution network lined as on 31.03.2017
	<b>D. Watershed Development - Supply Side Management</b>
10	Area under rain-fed agriculture as a percentage of the net cultivated area as on 31.3.2016 or previous year
11	Number of water harvesting structures constructed or rejuvenated as compared to the target (sanctioned projects under IWMP, RKVY, MGNREGS and other schemes) during the Financial Year 2016-17.

Sr. No.	Key Performance Indicator (KPI)
1	2
12 (a)	Assets created under IWMP
12 (b)	Percentage of assets created under IWMP geo-tagged as on 31.03.2016
12 (c)	Percentage of assets created under IWMP geo-tagged as on 31.3.2017.
<b>E. Demand Side Management – Participatory Irrigation Practices</b>	
13	Has the State notified any law/ legal framework to facilitate Participatory Irrigation Management (PIM) through Water User Associations (WUAs)?
14 (a)	Irrigated Command Area in the State as on 31.03.2016
14 (b)	Percentage of irrigated command areas having WUAs involved in the O&M of irrigation facilities (minor distributaries and CAD&WM) as on 31.3.2016
14 (c)	Irrigated Command Area in the State as on 31.03.2017
14 (d)	Percentage of irrigated command areas having WUAs involved in the O&M of irrigation facilities (minor distributaries and CAD&WM) as on 31.3.2017
15 (a)	Total irrigation service fee collected during the financial year 2015-16
15 (b)	Percentage of Irrigation Service Fee (ISF) retained by WUAs as compared to the fee collected by WUAs during the Financial Year 2015-16.
15 (c)	Total irrigation service fee collected during the financial year 2016-17
15 (d)	Percentage of Irrigation Service Fee (ISF) retained by WUAs as compared to fee collected by WUAs during the Financial Year 2016-17.
<b>F. Demand Side Management – Sustainable on-farm Water Use Practices</b>	
16 (a)	Area cultivated by adopting standard cropping pattern as per agro-climatic zoning, to total area under cultivation as on 31.03.2016
16 (b)	Area cultivated by adopting standard cropping pattern as per agro-climatic zoning, to total area under cultivation as on 31.03.2017
17 (a)	Has the State segregated agriculture power feeder?
17 (b)	Area in the State covered with segregated agriculture power feeder as compared to the total area under cultivation with power supply.
18 (a)	Is electricity to tube wells/ water pumps charged in the State?
18 (b)	If yes, then whether it is charged as per fixed charges?
18 (c)	If yes, then whether it is charged on the basis of metering?
19 (a)	Total Irrigated Area in the State as on 31.03.2016
19 (b)	Area covered with micro-irrigation systems as compared to total irrigated area as on 31.03.2016.

Sr. No.	Key Performance Indicator (KPI)
1	2
19 (c)	Total Irrigated Area in the State as on 31.03.2017
19 (d)	Area covered with micro-irrigation systems as compared to total irrigated area as on 31.03.2017
	<b>G. Rural Drinking Water</b>
20 (a)	Proportion of total rural habitations fully covered with drinking water supply as on 31.03.2016.
20 (b)	Proportion of total rural habitations fully covered with drinking water supply as on 31.03.2017.
21 (a)	% reduction in rural habitations affected by Water Quality problems during the Financial Year 2015-16
21 (b)	% reduction in rural habitations affected by Water Quality problems during the Financial Year 2016-17
	<b>H. Urban Water Supply and Sanitation</b>
22 (a)	% of urban population being provided drinking water supply as on 31.03.2016
22 (b)	% of urban population being provided drinking water supply as on 31.03.2017
23 (a)	Total estimated generation of waste water in the urban areas as on 31.03.2016
23 (b)	Capacity installed in the state to treat the urban waste-water as a proportion of the total estimated waste water generated in the urban areas of the state as on 31.03.2016
24 (a)	% waste-water treated during 2015-16
24 (b)	% waste-water treated during 2016-17
	<b>I. Policy and Governance</b>
25	Whether the State has enacted any legislation for protection of water bodies and water-supply channels and prevention of encroachment into/on them?
26	Whether the State has any framework for rain water harvesting in public and private buildings?
27 (a)	Percentage of households being provided water supply and charged for water in the urban areas as on 31.3.2016?
27 (b)	Percentage of households being provided water supply and charged for water in the urban areas as on 31.3.2017?
28 (a)	Does the State have a separate integrated Data Centre for water resources?
28 (b)	Whether the data is being updated on the integrated data centre on a regular basis?